

Central Administrative Tribunal
Principal Bench
New Delhi

OA No. 1910/2015

New Delhi this the 07th day of March, 2016

Hon'ble Shri V.N.Gaur, Member (A)
Hon'ble Shri Dr. Brahm Avtar Agrawal, Member (J)

Amarjeet Singh Bhartiya, Assistant Engineer(E)
S/o L. Sh. Kanahiya
Aged 59 Yrs. Appx.
R/o Flat No. 7, AIIMS Apptt.,
Sector-21D , Faridabad.

.....Applicant

(By Advocate: Shrigopal Aggarwal)

VERSUS

Union of India through

1. Secretary,
M/o Finance, Deptt. of Expenditure,
South Block,
New Delhi-03
2. Union of India through
Secretary,
M/o U.D. & P.A., Nirman Bhavan, New Delhi.
3. Chief Engineer, NDZ-VIII
CPWD, R.K. Puram, New Delhi ... Respondents

O R D E R (Oral)

Learned counsel for the applicant presents the letter dated 01.03.2016 written by the applicant himself for withdrawing the present OA. Accordingly, at his request the OA is dismissed as withdrawn. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(V.N. Gaur)
Member (A)

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